## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No. 125/2017 and CA NO. 67/Chd/2017

...Petitioner.

Versus

Akal Spring Ltd. & Ors.

...Respondents

Present: Mr. Animesh Sharma, Advocate for petitioner.

None for respondents.

Learned counsel for the respondents has filed CA No. 125/2017 for seeking adjournment as he is stated to be in some personal difficulty for which the information was also given to the learned counsel for the petitioner. The matter be listed on 18.09.2017 for arguments. With this, CA No. 125/2017 stands disposed of.

(Justice R.P. Nagrath) Member (Judicial)

August 22, 2017